## **CONSTITUTION OF BENCHES OF HIGH COURT OF JHARKHAND, RANCHI**

<u>w. e. f. 02.09.2019</u> D

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1.	Hon'ble The Acting Chief Justice	(Whole Day)	Writs relating to Vires & Validity of Acts,
	Å.		Cases related to Judicial Officers, cases
	Hon'ble Mr. Justice Deepak Roshan		referred to DB, Commercial Appellate
	(Monday to Thursday)		Division, LPA, WPT, T.A., Tax Cases,
			A.C.(D.B), F.A., Company Appeal, CMP,
			Cont.(Cvl.), Cont. (Appl.), CAT matters,:-
			Orders, Admission & Hearing.
			Any matter not assigned before any Hon'ble
			Division Bench.
			(Tied up and Assigned matters on Thursday).
2.	Hon'ble The Acting Chief Justice	(1 <sup>st</sup> Half)	WP(PIL):- Orders, Admission & Hearing.
	&		Tied up & assigned matters.
	Hon'ble Mr. Justice Aparesh Kumar Singh (Friday)		r C
3.	Hon'ble Mr. Justice Aparesh Kumar Singh	(WholeDay)	D.Ref., Cr. Appeal (D.B.) (including u/s 389
	&	(	Cr. P.C), Acq. Appeal(D.B.), W.P.(Cr), Cr. M.
	Hon'ble Mr. Justice Kailash Prasad Deo		P., W.P.(Habaes Corpus), Cont.(Cr.), Cr.
	(Monday to Thursday)		Rev:- Orders, Admission & Hearing.
			Cr.Appeal (D.B.) (1996 to 2000):- Hearing
			(on Bail & in custody).
			Appeal of convicts who are still in custody
			(Jail Appeals irrespective of Years).
4.	Hon'ble Mr. Justice S.Chandrashekhar	(Whole day)	<b>Cr.Appl (D</b> .B.) (upto 1995 and 2001
	&		onwards):- Hearing (on Bail & in
	Hon'ble Mr. Justice Ratnaker Bhengra		custody).
	(Monday to Thursday)		(Tied up and Assigned matters on Thursday).

## **SINGLE BENCHES**

1	Hon'ble The Acting Chief Justice (Friday)	(2 <sup>nd</sup> Half)	S.C.L.P. & A.C.(SB).: - Orders, Admission, Hearing, Tied-up & Assigned matters. Cont. (Cvl.), in which Hon'ble Judge is not available.
2	Hon'ble Mr. Justice Aparesh Kumar Singh (Friday)	(2 <sup>nd</sup> Half)	All matters related to Fodder Scam, C.R., Tr. Petn.(Cvl):- Orders, Adm. & Hearing as well as Tied-up & Assigned matters and Cont. (Cvl.), C.M.P :- Orders, Adm. & Hearing
3	Hon'ble Mr. Justice S. Chandrashekhar ( Friday)	(Whole day)	Cr. Rev. (2015 & 2016) :- Fresh Filing, Orders, Admission, Stay matters & Hearing as well as tied up &Assigned matters.
4	Hon'ble Mr. Justice Amitav K. Gupta (Monday to Friday)	(Whole day)	Cont. (Cr.), Cr. Rev. (2017 onwards), Cr. M. P. (2016 onwards), Tr. Pet.(Cr.). and Criminal Writ matters:- Fresh Filing, Orders, Admission, Stay matters & Hearing. (Tied up & Assigned matters on Friday.)
5	Hon'ble Mr. Justice Sujit Narayan Prasad (Monday to Friday)	(Whole day)	WPC(Year 2016 onwards) :-Fresh Filing, Orders, Admission & Hearing. Cont.(C),CMP :-Orders & Admission. (Tied up & Assigned matters on Friday.)
6	Hon'ble Mr. Justice Rongon Mukhopadhyay (Monday to Friday)	(Whole day)	WPC (Upto 2015) :-Fresh Filing, Orders, Admission & Hearing. Cont.(C),CMP :-Orders & Admission. (Tied up & Assigned matters on Friday.)
7	Hon'ble Mr. Justice Ratnaker Bhengra (Friday)	(Whole day)	Cr. Appeal (S.J),(upto Year 2003): - Hearing as well as Tied up & Assigned matters.
8	Hon'ble Mr. Justice Ananda Sen (Monday to Friday)	(Whole day)	M. A.(up to 2016), S.A., F. A. :- Orders, Admission Hearing & Stay matters. Cont. (C), CMP:- Orders, Admission & Hearing (Tied up & Assigned matters on Friday.)
9	Hon'ble Mr. Justice Anant Bijay Singh (Monday to Friday)	(Whole day)	Cr. Appeal (S.J) :- Orders, Admission, Cr. Appeal (S.J) (Year 2004 onwards): - Hearing. P. C. Act except B.A.:- Orders, Admission, Hearing & Stay matters. All Election petition:- Orders, Adm. & Hearing. (Tied-up & Assigned matters on Friday.)
10	Hon'ble Mr. Justice Dr. S. N. Pathak (Monday to Friday)	(1 <sup>st</sup> Half) (2 <sup>nd</sup> Half)	WPS (2016 onwards):- Orders & Fresh Filing. WPS (2016 onwards):- Admission & Hearing. Cont.(C),CMP :-Orders & Admission. (Tied up & Assigned matters on Friday.)
11	Hon'ble Mr. Justice Rajesh Shankar (Monday to Friday)	(Whole day)	B.A. :- Orders & Admission. (Tied up & Assigned matters on Friday).

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12	Hon'ble Mr. Justice B.B. Mangalmurti	(Whole day)	B. A.:- Orders & Admission.
	( Monday to Friday)		(Tied up & Assigned matters on Friday).
13	Hon'ble Mr. Justice Anil Kumar Choudhary	(Whole day)	A. B. A.:- Orders & Admission.
	(Monday to Friday)		Cr. Rev.( <b>up to 2007</b> ), Acq. Appeal (SJ), :- Orders,
			Adm. & Hearing.
			(Tied-up & Assigned matters on Friday.)
14	Hon'ble Mr. Justice Rajesh Kumar	(Whole day)	WPL:- Fresh Filing, Orders, Admission & Hearing
	(Monday to Friday)		Cont. ( C ), CMP:- Orders & Admission
			(Tied up & Assigned matters on Friday.)
15	Hon'ble Mrs. Justice Anubha Rawat Choudhary	(1 <sup>st</sup> Half)	Cr. M. P. (upto 2015), Cr. Rev.(From 2008 to
	(Monday to Friday)		2012):-Orders, Admission & Hearing.
			All Arbitration matters, WPC grouping (arising out
			of Arb. and Conciliation Act), Company Petitions,
			Company Appeals (SJ), Suits (arising out of
			Company matters), Testamentary Suits, Probate
			and Letters of Administration matters and Original
			Criminal Miscellaneous cases (Arising out of
			Company matters), Cont. (Cvl.), C.M.P :-Orders,
			Admission & Hearing.
		(2 <sup>nd</sup> Half)	<b>B. A.:-</b> Orders & Admission.
		(2 man)	(Tied up & Assigned matters on Friday.)
16	Hereftle Mr. Leasting Vailant Descard Des		
16	Hon'ble Mr. Justice Kailash Prasad Deo	(Whole day)	M. A.(Year 2017 onwards),: - Orders, Admission
	(Friday)		& Hearing as well as Tied up and Assigned matters.
17	Hon'ble Mr. Justice Sanjay Kumar Dwivedi	(Whole day)	WPS (Upto 2015):- Orders, Fresh Filing,
	(Monday to Friday)		Admission & Hearing.
			Cont. (C), CMP:- Orders & Admission
			(Tied up and Assigned matters on Friday).
18	Hon'ble Mr. Justice Deepak Roshan	(Whole day)	Cr. Rev.(Year 2013 & 2014),:-Orders, Admission
	(Friday)		& Hearing as well as Tied up and Assigned
			matters.
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- **NOTE: 1.** ALL MOTIONS FOR <u>URGENT/ ORDINARY</u> LISTING OF MATTERS SHOULD BE MADE BEFORE THE BENCH HAVING JURISDICTION TO HEAR SUCH MATTER AS PER ROSTER.
  - 2. LISTING OF C.M.P CASES SHALL BE MADE, IN THE COURT OF THE RESPECTIVE HON'BLE JUDGE(S) AGAINST WHOSE JUDGEMENT/ORDER HAS BEEN PASSED. IF THE COURT OF HON'BLE JUDGE IS NOT AVAILABE DUE TO SUPERANNUATION/TRANSFER ETC., THEN IN THAT CASE, SUCH CASES WILL BE LISTED IN THE COURT HAVING THE REGULAR ROSTER OF THE CATEGORY IN WHICH THE ORIGINAL ORDER WAS PASSED.
  - 3. ALL MOTIONS WITH REGARD TO **<u>B. A. MATTERS</u>** MAY BE MENTIONED BEFORE **HON'BLE MR. JUSTICE RAJESH SHANKAR.**
  - 4. ALL MOTIONS WITH REGARD TO <u>A. B. A. MATTERS</u> MAY BE MENTIONED BEFORE HON'BLE MR. JUSTICE ANIL KUMAR CHOUDHARY.